

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:7337
ANSWERED ON:13.05.2005
NEW TAXES ON CORPORATE SECTOR
Adsul Shri Anandrao Vithoba

Will the Minister of FINANCE be pleased to state:

- (a) whether the federation of Indian Chamber of Commerce and Industry has suggested that the new taxes on the corporate sector like fringe benefit tax would severely hit the tottering savings and investments;
- (b) if so, the response of the Government thereto;
- (c) whether the FICCI suggested the Union Government to consider the proposal that inhibit growth of credit and investments in the private corporate; and
- (d) if so, the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE: (SHRI S.S. PALANIMANICKAM)

- (a)&(b) A number of representations have been received from various organizations including FICCI on the Fringe Benefit Tax. Having considered all the representations, the Government has introduced amendments to the Finance Bill, 2005, which has been passed by both Houses of Parliament.
- (c) No Sir.
- (d) Does not arise.